

ACT No. VII OF 1934.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 9th March, 1934.)

An Act to continue for a further period the provisions made by certain Acts for the purpose of fostering and developing the Steel Industry and the Wire and Wire Nail Industry in British India.

WHEREAS it is expedient to continue for a further period the provisions made by certain Acts for the purpose of fostering and developing the Steel Industry and the Wire and Wire Nail Industry in British India; It is hereby enacted as follows:—

1. This Act may be called the Steel and Wire Industries short title. Protection (Extending) Act, 1934.

2. In sub-section (3) of section 2 and in section 3 of the Steel Industry (Protection) Act, 1927, for the words and figures "31st day of March, 1934," the words and figures "31st day of October, 1934," shall be substituted. Amendment of sections 2 and 3, Act III of 1927.

3. In sub-section (2) of section 2 of the Wire and Wire Nail Industry (Protection) Act, 1932, for the words and figures "31st day of March, 1934," the words and figures "31st day of October, 1934," shall be substituted. Amendment of section 2, Act V of 1932.

4. In Item No. 45 and Item No. 46 of the Schedule to the Indian Tariff (Ottawa Trade Agreement) Amendment Act, 1932, for the words and figures "31st day of March, 1934," the words and figures "31st day of October, 1934," shall be substituted. Amendment of Schedule to Act XXV of 1932.

Price anna 1 or 1½d.

GIPD—370LD—14.4.34—4,500.